

The above Committee is free to invite/co-opt any other member as may be necessary. The Committee has since co-opted the Chief Advisor, National Centre for Cold-chain Development (NCCD) and three Non-official Members. The Committee would deliberate and evolve suitable interventions on continuous basis for doubling of farmers' income by the year 2022.

e-National Agriculture Market

4006. SHRIMATI RENUKA CHOWDHURY: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the total number of markets so far integrated into e-National Agriculture Market Platform, State-wise;

(b) whether Government has taken any steps to fast-track integration of remaining markets into e-NAM Platform, and if so, the details thereof; and

(c) the time by which Government is likely to achieve the goal of connecting all regulated mandies with e-NAM Platform?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) So far, 417 markets from 13 states have been integrated with e-National Agriculture Market (e-NAM) against the set target of 400 markets by March, 2017. State-wise number of mandis integrated with e-NAM are given in Statement (*See below*).

(b) Yes, Sir. The software and other infrastructure required for integration of markets on the web based platform has been standardized during the phase-I implementation and hence on-boarding further markets is faster now. The benefits accruing from this transparent and competitive bidding, bringing in price discovery based on quality of the farmers' produce, have been demonstrated to the States also during this period.

(c) As per the approved e-NAM Scheme, 585 regulated mandis across the country are to be integrated with the portal by March, 2018.

Statement

State-wise number of Mandis Integrated with e-NAM (as on 03.04.2017)

Sl. No.	State	Total number of mandis integrated with e-NAM
1.	Andhra Pradesh	22
2.	Chhattisgarh	14
3.	Gujarat	40

Sl. No.	State	Total number of mandis integrated with e-NAM
4.	Haryana	54
5.	Himachal Pradesh	17
6.	Jharkhand	19
7.	Madhya Pradesh	58
8.	Maharashtra	44
9.	Odisha	9
10.	Rajasthan	25
11.	Telangana	44
12.	Uttar Pradesh	66
13.	Uttarakhand	5
TOTAL		417

Enhancing use of natural manures

4007. SHRI A. VIJAYAKUMAR: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether Government has any proposal to enhance the traditional agriculture using natural manures in the country, if so, the details thereof; and

(b) whether Government has taken any action to reduce the use of chemical fertilizers in agriculture, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) Government is promoting the use of Organic manures under the schemes Paramparagat Krishi Vikas Yojana (PKVY) and Soil Health Management to enhance the traditional agriculture. The detailed are given below:

- (i) Financial assistance is provided under the component Integrated Manure Management of PKVY for Phosphate Rich Organic Manure (PROM) @ ₹ 1000/acre for procuring and application of PROM to soil to meet phosphorus/Zinc deficiency in soil.
- (ii) Financial Assistance is provided for vermi-compost (size 7'x3'x1') @ ₹ 5,000/- unit.
- (iii) Assistance is provided for Vermi-compost, Biofertilizers (Liquid/solid), Waste compost, Herbal extracts etc. including PROM @ 50 % of cost subject to a limit of ₹ 5000/- per ha and maximum ₹ 10,000 per beneficiary.